

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
LOHIA SALES AND SERVICES LIMITED

1.	NAME OF THE CORPORATE PERSON	LOHIA SALES AND SERVICES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31 st JANUARY, 1985
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	MINISTRY OF CORPORATE AFFAIRS, REGISTRAR OF COMPANIES (ROC) -UTTAR PRADESH, KANPUR
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U24139UP1985PLC006983
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D-3A PANKI INDUSTRIAL ESTATE KANPUR - 208022 (UTTAR PRADESH)
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 TH MARCH, 2022
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SUDHIR KUMAR SHUKLA ADDRESS: U-22, GROUND FLOOR, SANGAM PLACE, CIVIL LINES, PRAYAGRAJ-UTTAR PRADESH-211001 E-MAIL ID REGISTERED WITH BOARD: skshukla22@hotmail.com E-MAIL ID FOR CORRESPONDENCE WITH LIQUIDATOR: vol.liq.lssl@gmail.com TELEPHONE NO.: +91 9452620795 REGISTRATION NO: IBBI/IPA-001/IP-P-01139/2018-19/12386
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 RD APRIL, 2022

Notice is hereby given that the Lohia Sales and Services Limited has commenced voluntary liquidation on 24th March, 2022.

The stakeholders of Lohia Sales and Services Limited are hereby called upon to submit a proof of their claims, on or before 23rd April, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

In order to get a copy of the relevant forms, you may download the respective forms from the website www.ibbi.gov.in.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th March, 2022
Place: Prayagraj

Sudhir Kumar Shukla
Voluntary Liquidator
Lohia Sales and Services Limited
Reg. No.-IBBI/IPA-001/IP-P-01139/2018-19/12386

For LOHIA SALES AND SERVICES LIMITED
(In Voluntary Liquidation)
CA Sudhir Kumar Shukla (Liquidator)
Regn. No. IBBI/IPA-001/IP-P-01139/2018-19/12386

nagar, mauza Baoknai, tehsil & District Faridabad. Bounded: On the north by : Plot No 3
On the South by : Road On the East by : House No. 208 (Old Plot No. 17) On the West by :
House No. 210 (Old Plot No. 15)

Date: 26-03-2022 Place: Faridabad Authorised Officer, Canara Bank

केनरा बैंक
(एक सरकारी बैंक)
Canara Bank
(A Govt. of India Undertaking)

Branch : 48, Neelam Bata Road,
NIT Faridabad, Haryana - 121001

POSSESSION NOTICE [SECTION 13(4)] (For Immovable property)

Whereas: The undersigned being the Authorised Officer of the Canara Bank under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 19/05/2021 calling upon the borrower M/s Prem Express Goods Transport Co. (Prop. Sh. Sunil Nagpal) Shop No. 1, Bata More, Near Railway Crossing, NIT Faridabad Haryana to repay the amount mentioned in the notice, being Rs.22,49,499.76 (Rupees Twenty Two Lakh Fortynine Thousand Four Hundred Ninety Nine And Seventy Six Paise Only) within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this 21st day of March of the year 2022.

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank for an amount of Rs.22,49,499.76 (Rupees Twenty Two Lakh Fortynine Thousand Four Hundred Ninety Nine And Seventy Six Paise Only) and interest thereon.

The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property

All that part and parcel of the property Plot No. 6 measuring 40 sq. yds. Forming part of Khasra No. 35/9/2, 10/2, 11, 12/1, 20/1, 21/1, 22/1 Mauza Ballabgarh, Tehsil Ballabgarh, District Faridabad, Haryana. Bounded: On the North by: Plot No 3 On the South by: Road 29 feet On the East by: Plot No 5 On the West by: Plot No 7

All that part and parcel of the property Shop measuring 12 Sq. Yds. Forming part of House No. 5- M/23 with roof rights and with right to use common stair case and common passage/gall and undivided proportionate share in the land underneath House No. 5-M/23 situated at NIT Faridabad. Bounded: On the North by : Stair Case On the South by : Remaining part of H. No. 5-M/23 On the East by: Road On the West by : Remaining part of H. No. 5-M/23

Date: 26-03-2022 Place: Faridabad Authorised Officer, Canara Bank

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF LOHIA SALES AND SERVICES LIMITED

1.	NAME OF THE CORPORATE PERSON	LOHIA SALES AND SERVICES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31st JANUARY, 1985
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	MINISTRY OF CORPORATE AFFAIRS, REGISTRAR OF COMPANIES (ROC) -UTTAR PRADESH, KANPUR
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U24139UP1985PLC006983
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D-3A PANKI INDUSTRIAL ESTATE KANPUR -208022 (UTTAR PRADESH)
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24TH MARCH, 2022
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SUDHIR KUMAR SHUKLA ADDRESS: U-22, GROUND FLOOR, SANGAM PLACE, CIVIL LINES, PRAYAGRAJ-UTTAR PRADESH-211001 E-MAIL ID REGISTERED WITH BOARD: skshukla22@hotmail.com E-MAIL ID FOR CORRESPONDENCE WITH LIQUIDATOR: vol.liq.issl@gmail.com TELEPHONE NO.: +91 9452620795 REGISTRATION NO: IBB/PA-001/IP-P-01139/2018-19/12386
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23RD APRIL, 2022

Notice is hereby given that the Lohia Sales and Services Limited has commenced voluntary liquidation on 24th March, 2022.

The stakeholders of Lohia Sales and Services Limited are hereby called upon to submit a proof of their claims, on or before 23rd April, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

In order to get a copy of the relevant forms, you may download the respective forms from the website www.ibbi.gov.in.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sudhir Kumar Shukla
Voluntary Liquidator

Place: Prayagraj
Date: 25th March, 2022

Lohia Sales and Services Limited
Reg. No.-IBBI/PA-001/IP-P-01139/2018-19/12386

Western Region, R
Society, Behind
Naranpura, Ahme
Fourteen days for
of this notice with
Company at its r
address mentioned
Registered offi
Complex, Sansar
RJ-302001

Supa

Date : 26.03.2022
Place : Jaipur

"Form I

[Pursuant to Rule
(Incorporati
Advertisement t
newspaper for C
Office of the Co
of Rajasthan to
Territory

Before the Centra
Director North
Bhavan, OppRup
Ankur Bus Stop, N
380013

In the matter of su
13 of Companies /
of sub-rule (5) of R
(Incorporation) Rul

In the matter of
India Private Lir
having its registre
Mezanine Goen
Sansar Chani
RJ-302001

Notice is hereby
Public that the Con
application to the
(Regional Director,
under section 13
2013 seeking con
the Memorandum
Company in te
Resolution passe
General Meeting h
to enable the C
Registered office
Rajasthan" to "T
Territory of Delhi"
Any person whose
affected by the p
registered office
deliver either or
(www.mca.gov.in)
complaint form or
send by regist
objections support
the nature of his/he
opposition to the f
Western Region, F
Society, Behind
Naranpura, Ahme
Fourteen days for
of this notice with
Company at its r
address mentioned
Registered offi
Mezanine, Goer
Sansar Chandra R

G.D. Goenka

Date : 26.03.2022
Place : Jaipur

"IMP

Whilst care is tak
advertising copy, it
contents. The Indiar
be held responsible
loss or damage
transactions with
individuals advers
Publications. We
readers make neces
any monies or enter
advertisers or c
advertisement in any

नाग सूचना की तिथि	कम्पा की तिथि	बकाया धनराशि
न स्थित	20.01.2017	
50.45	23.03.2022	
रा नगर	रु.	
पुत्र स्व.	41.91.639/-	
परिचयः	+ ब्याज	
गः रोड	खर्च एवं	
	अन्य व्यय	
प्रकारी, इंडियन बैंक		

l bank	BANK upon !
pnb.co.in	

के अन्तर्गत मांग नोटिस
अकरण और पुनर्गठन तथा
अलग रजिस्ट्रार पोस्ट द्वारा
जाता है कि इस सूचना के
लिखित सम्पत्तियों के प्रति
ह के पास और कोई उपाय
हागाह किया जाता है कि
एन सहित बैंक की बकाया

सूचना तिथि	नोटिस की रकम(रु.)
दि. 18.02.2022 को रु. 16,28,568.00 (रुपये सोलह लाख अट्ठाईस हजार पांच सौ अड़सठ मात्र) + ब्याज दि. 01.02.2022 से प्रभावी एवं अन्य खर्च,	

दि. 23.02.2022 को रु. 13,08,227.39 (रुपये तेरह लाख आठ हजार दो सौ सत्ताईस एवं पैसा उनतासीस मात्र)+ ब्याज दि. 01.02.2022 से प्रभावी एवं अन्य खर्च,	
--	--

दि. 21.02.2022 को रु. 19,37,879.00 (रुपये उन्नीस लाख सौतीस हजार आठ सौ उनतासी मात्र)+ ब्याज दि. 01.02.2022 से प्रभावी एवं अन्य खर्च,	
--	--

दि. 07.03.2022 को रु. 11,10,120.00 (रुपये ग्यारह लाख दस हजार एक सौ बीस मात्र)+ ब्याज दि. 01.03.2022 से प्रभावी एवं अन्य खर्च,	
--	--

शाखा से प्राप्त कर ले एवं
ब्याज एवं अन्य खर्च सहित
प्राधिकृत अधिकारी

धमाके के वजह से लोगों में दहशत फैल गई।

कार्यालय, आचार्य, क्षेत्रीय ग्राम्य विकास संस्थान, बख्शी का तालाब, लखनऊ।
पत्रांक 1029/घण्डार/टेंडर/2021-22 दिनांक 23.03.2022

निविदा सूचना

क्षेत्रीय ग्राम्य विकास संस्थान, बख्शी का तालाब, लखनऊ द्वारा विभिन्न प्रशिक्षण कार्यक्रमों में प्रयुक्त होने वाली प्रशिक्षण किट सामग्री हेतु अनुबन्ध की तिथि वित्तीय वर्ष 2022-23 की अवधि के लिए आपूर्तिकर्ता फर्म/संस्थानों से मुहरबन्द निविदायें आमंत्रित की जाती हैं। निविदा फार्म तथा कार्य का विवरण/विभिन्न वस्तुओं की विशिष्टियाँ आदि कार्यालय अवधि में आचार्य, क्षेत्रीय ग्राम्य विकास संस्थान, बख्शी का तालाब, लखनऊ से रु.0 500/- (नॉन रिफ़न्डेबल) के नगद भुगतान पर प्राप्त किया जा सकता है। सभी प्रकार के पूर्ण मुहरबन्द निविदायें दिनांक 12.04.2022 को दोपहर 12:30 बजे तक कार्यालय में प्राप्त हो जानी चाहिये। प्राप्त निविदायें उसी दिन दिनांक 12.04.2022 को सायं 03:00 बजे निविदा समिति एवं उपस्थित निविदादाताओं के समक्ष खोली जायेंगी। निर्धारित तिथि एवं समय के पश्चात प्राप्त होने वाली निविदाओं पर विचार नहीं किया जायेगा। आचार्य क्षेत्रीय ग्राम्य विकास संस्थान, बख्शी का तालाब, लखनऊ को एक अथवा सभी निविदाओं को बिना कारण बताये निरस्त करने का अधिकार होगा।

आचार्य/उपनिदेशक
क्षेत्रीय ग्राम्य विकास संस्थान, बख्शी का तालाब, लखनऊ।

ग्राम पंचायत भुड़िया, विकास खण्ड कांठ, शाहजहांपुर

कोटेशन/टेंडर

ग्राम पंचायत भुड़िया में मनरेगा योजनान्तर्गत वित्तीय वर्ष 2021-22 में निम्न विवरण के अनुसार कार्य होना है। जिसमें सामग्री आपूर्ति हेतु टेंडर/कोटेशन आमंत्रित किये जा रहे हैं। इच्छुक कोटेशन/टेंडर दाता निविदा प्रकाशन के 3 दिन में ग्राम पंचायत कार्यालय में सम्पर्क करें।

क्रम संख्या	कार्य का नाम	अनुमानित लागत
1.	भुड़िया में काशीनाथ के घर के पास से वीरपाल के फाटक से आगे तक इण्टरलॉकिंग कार्य	रु. 3.97 लाख
2.	भुड़िया में बादशाह के घर के पास पुलिया से राकेश जाटव के घर तक इण्टरलॉकिंग कार्य	रु. 3.29 लाख

प्रधान श्रीमती अमरलता **सचिव** शाहीन खान

फॉर्म ए सार्वजनिक घोषणा
(भारतीय दिवाला और सौधन अक्षमता बोर्ड के विनियम 14 के अंतर्गत (स्वैच्छिक परिसमापन प्रक्रिया) विनियम, 2017)

लोडिया सेल्स एंड सर्विसेज लिमिटेड के स्टैकहोल्डरों के ध्यानाकर्ष

1. कॉर्पोरेट व्यक्ति का नाम	लोडिया सेल्स एंड सर्विसेज लिमिटेड
2. कॉर्पोरेट व्यक्ति के शामिल होने की तिथि	31 जनवरी, 1985
3. प्राधिकारी जिसके अंतर्गत कॉर्पोरेट व्यक्ति नियमित/पंजीकृत है	कॉर्पोरेट कार्य मंत्रालय, कंपनियों के रजिस्ट्रार, (आरओसी) उत्तर प्रदेश, कानपुर
4. कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या / सीमित देयता पहचान संख्या	U24139UP1985PLC006983
5. कॉर्पोरेट व्यक्ति का पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई) का पता	डी-3ए, पं.की इंडस्ट्रियल एस्टेट कानपुर-208022 (उत्तर प्रदेश)
6. कॉर्पोरेट व्यक्ति की परिसमापन प्रारंभ तिथि	24 मार्च 2022
7. परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर और पंजीकरण संख्या	नाम: सुधीर कुमार शुक्ला पता: यू-22, गार्डन प्लो, संगम प्लेस, सिविल लाइन्स, प्रयागराज-उत्तर प्रदेश-211001 बोर्ड के साथ पंजीकृत ई-मेल आईडी : skshukla22@hotmail.com परिसमापक के साथ पत्राचार के लिए ई-मेल आईडी: vol.liq.issi@gmail.com टेलीफोन नं: +91 9452620795 पंजीकरण सं. IBB/PA-001/IP-P-01139/2018-19/12386
8. दावे प्रस्तुत करने की अंतिम तिथि	23 अप्रैल, 2022

एतद्वारा सूचित किया जाता है कि लोडिया सेल्स एंड सर्विसेज लिमिटेड ने 24 मार्च, 2022 को स्वैच्छिक परिसमापन शुरू कर दिया है।

लोडिया सेल्स एंड सर्विसेज लिमिटेड के स्टैकहोल्डरों को आइटम 7 के सामने दिए गए परिसमापक के पते पर 23 अप्रैल, 2022 तक या उससे पहले प्रमाण के साथ अपने दावों को प्रस्तुत करने के लिए कहा जाता है।

वित्तीय लेनदारों को केवल इलेक्ट्रॉनिक तरीके से प्रमाण के साथ अपने दावों को जमा करना होगा। अन्य सभी लेनदार प्रमाण के साथ अपने दावों को व्यक्तिगत या डाक या इलेक्ट्रॉनिक तरीके से जमा कर सकते हैं।

संबंधित प्रपत्रों की एक प्रति प्राप्त करने के लिए आप वेबसाइट www.ibbi.gov.in से संबंधित प्रपत्र डाउनलोड कर सकते हैं।

दावों के झूठे या धामक प्रमाण जमा करने पर जुर्माना देना होगा।

हस्ता/-
सुधीर कुमार शुक्ला
स्वैच्छिक परिसमापक
लोडिया सेल्स एंड सर्विसेज लिमिटेड
पंजीकरण सं. IBB/PA-001/IP-P-01139/2018-19/12386

पह अपना पत्ना
जयंत के अ
जब धर्मवीर

ग्राम पंचायत

ग्राम पंचायत जाजलपु
अनुसार कार्य किया ज
हैं। इच्छुक कोटेशन/टें
करें।

क्रम संख्या	
1.	अलीशोर के घ कार्य
प्रधान- श्याम कुमार	

ग्राम पंचायत

ग्राम पंचायत भैंसी में म
कार्य होना है। जिसमें
रहे हैं। इच्छुक कोटेशन
सम्पर्क करें।

क्रम संख्या	
1.	पंचायत घर में
प्रधान	चेतराम

ग्राम पंचायत

ग्राम पंचायत ताहरपुर
अनुसार कार्य किया ज
हैं। इच्छुक कोटेशन/टें
करें।

क्रम संख्या	
1.	अजय पाल त निर्माण
प्रधान- सत्यदेव	

ग्राम पंचायत

ग्राम पंचायत मानपुर में
कार्य होना है। जिसमें
कोटेशन/टेंडर दाता नि

क्रम संख्या	
1.	पंचायत भवन निर्माण कार्य
प्रधान	नगमा बेगम

ग्राम पंचायत

ग्राम पंचायत चौहनापु
अनुसार कार्य होना है।
किये जा रहे हैं। इच्छु
कार्यालय में सम्पर्क क

क्रम संख्या	
1.	ऋषीपाल के इण्टरलॉकिंग